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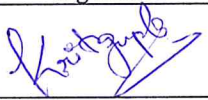
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3161/252/HDB/2017
NAME OF THE COMPANY	Bhavishya Cements Pvt Ltd
NAME OF THE PETITIONER(S)	Bhavishya Cements Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kirti Gupta	PCS	cs.vandanareddy@gmail.com 9849242304	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Ms. Kirti Gupta, PCS for the petitioner for complying objections raised by the registry.

Post the case on 28.09.2017.


Member (Technical)


Member (Judicial)